

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 89/ BB/ 2017	-	For filing rejoinder	Rule-6 of IB.	High Sana Resources Pvt. Ltd., Vs Aspira Digital India Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① Dr. K. S. Ranichandran, PCS  
d  
S. Jayalakshmi, Adv  
For Respondent

For Respondent

② Abhinav V.  
Adv. for Petitioner.  
For Petitioner & Co., Adv.

For Petitioner

**ORDER**

Counsel for Petitioner/Operational Creditor is present. PCS for Respondent/ Corporate Debtor is also present. Heard Counsel for Petitioner/Operational Creditor. Heard PCS for Respondent/ Corporate Debtor in part. For continuation list it on 08/03/2018.

Member (T)

Member (J)